

done anything other than maintaining connection, namely, sending notes to America for the withdrawal of lakhs of army men.

SHRI SURENDRA PAL SINGH : The question is about recognition of PRG, and not about the functioning of the ICC.

MR. SPEAKER : He is correct. This is about recognition, not about functioning of the ICC.

SHRI MANORANJAN HAZRA : Is the Government of India ready to give recognition in the near future to the PRG of South Vietnam ?

SHRI SURENDRA PAL SINGH : This question has been raised and replied to a number of times. The Government of India does not propose to recognise the PRG at the moment.

SHRI S. M. BANERJEE : I would like to know whether the delay in recognising the PRG of South Vietnam is due to the pressure of the imperialist powers headed by the US Government. If not, what is the reason ? Why is this matter being delayed when so many other countries have already recognised it ?

THE MINISTER OF EXTERNAL AFFAIRS (VIDESH MANTRI) (SHRI SWARAN SINGH) : My reply to the first part is in the negative. With regard to the second part, we have already explained the reasons why at the present moment we do not think it necessary, or even proper, to recognise PRG.

WRITTEN ANSWERS TO QUESTIONS

आयुर्वेदिक चिकित्सा की शिक्षा प्रणाली को राष्ट्रीय स्तर पर मान्यता दिया जाना

*151. श्री अंकार लाल बेरबा : क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आयुर्वेदिक चिकित्सा की शिक्षा

प्रणाली को राष्ट्रीय स्तर पर मान्यता दे दी गई है ;

(ख) यदि नहीं, तो इसके क्या कारण हैं; और

(ग) इस सम्बन्ध में सरकार द्वारा क्या कार्यवाही किये जाने का विचार है ?

निर्माण और आवास तथा स्वास्थ्य और परिवार नियोजन मंत्री (श्री उषा शंकर दीक्षित) : (क) आयुर्वेद, सिद्ध और यूनानी की भारतीय चिकित्सा पद्धतियों की शिक्षा में निम्नतम स्तर निर्धारित तथा लागू पद्धतियों में दी जाने वाली चिकित्सा शिक्षा को राष्ट्रीय स्तर पर मान्यता प्रदान करने के लिए भारतीय चिकित्सा केन्द्रीय परिषद् अधिनियम, 1970 बनाया गया है। यह शीघ्र ही लागू कर दिया जायेगा।

(ख) और (ग). प्रश्न नहीं उठते।

Proposal to Write off Indian Debts owed by United Nations

*159. **SHRI A. K. GOPALAN :** Will the MINISTER OF EXTERNAL AFFAIRS (VIDESH MANTRI) be pleased to state :

(a) Whether Government have received any proposal from united Nations that India should write off over \$ 85 million debts owed by the united Nations in the name of peace keeping operations; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (VIDESH MANTRALAYA MEN UP-MANTRI) (SHRI SURENDRA PAL SINGH) : (a) No, Sir.

(b) Does not arise.